

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.152 of 2013

Dated : 27th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Kalyanpur Cement Ltd. ... Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Amit Kpaur
Mr. Apoorva Misra
Ms. Radhika Gupta**

**Counsel for the Respondent (s): Mr. Mohit Kr. Shah
Ms. Shilpi Shah for R.2
Mr. Nand Sharma (Rep.) for BERC**

ORDER

It is represented by the learned counsel for the Respondent No.2 that some of the issues are covered by the Judgment of this Court.

The learned counsel for the Appellant seeks some time to verify the same.

The learned counsel for the State Commission is filing its written notes after serving copy on the other side.

Post the matter on **23.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt